

**MOST URGENT / OUT AT ONCE**  
**THROUGH PROCESS SERVER**

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) :**  
**TIS HAZARI COURTS, DELHI**

**MODIFIED DUTY ROSTER OF OATH COMMISSIONERS**

In partial modification in the duty roster of Oath Commissioners bearing No. 64581-611/OC/Admn.I/THC/2023 dated 28.08.2023, **Sh. Ankit Kumar Tyagi S/o- Late Sh. M. S. Tyagi**, Oath Commissioner/Advocate R/o- Flat No. M-1204, Officer City-1, Raj Nagar Extension, Ghaziabad, UP-201017 (Mob. No. 9891081099) is hereby directed to perform duty as Oath Commissioner on 27.09.2023 at Rouse Avenue Court Complex, New Delhi in place of Sh. Vivek Kumar, Oath Commissioner/Advocate.

  
(Kaveri Baweja)


Officer-In-Charge, Admn.I  
O/o Principal District & Sessions Judge (HQs)  
Tis Hazari Courts, Delhi.

No. 1858 / 71552 - 557 /OC/Admn. I/THC/2023

Dated, Delhi The 27<sup>th</sup> SEP 2023

**Copy forwarded for information and necessary action to :-**

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi w.r.t. reference letter bearing No. 1838/Genl./OC/DHC dated 14.08.2019.
2. The Principal District & Sessions Judge-cum-spl. Judge (PC ACT) (CBI), Rouse Avenue Court Complex, New Delhi.
3. PS to the Ld. Principal District & sessions Judge (HQs), THC, Delhi.
4. Hony. Secretary, Delhi Bar Association, Tis Hazari Courts, Delhi.
5. The Concerned Oath Commissioners.
6. The Website Committee with request to direct the quarter concerned to upload the same on the website of Delhi District Courts.
7. The Administrative Officer (Judicial), R&I Branch, Tis Hazari Courts, Delhi with request to direct the quarter concerned to affix the same on all the notice boards at Tis Hazari Courts, Delhi.

  
Officer-In-Charge, Admn.I  
O/o Principal District & Sessions Judge (HQs)  
Tis Hazari Courts, Delhi.